

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

COARM:

(IB)-669(ND)2019

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.05.2019**

**NAME OF THE COMPANY: M/s. Volkswagen Finance Pvt. Ltd. V/s. M/s.
Aarvanss Infrastructure Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. J. Kiran, Advocate for the Petitioner

ORDER

Affidavit of service has been filed deposing that the Corporate Debtor has been served vide speed post. However, the tracking report is not annexed. Let the same be filed. To come up on 15th May, 2019.



**(V.K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**